

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/96/2016-Estt/1587

Dated 2nd July, 2018

NOTICE

REFERENCE: Advertisement No.HCM.II/98/2015-Estt 3304 dated 30th May, 2018

It is hereby informed to all concerned that the following applicants, who have applied for the posts of Stenographer Grade-I have been found eligible for inclusion in the process of examination:-

NAME OF THE APPLICANTS
Alonili Khongsumi
Barisuklang Tariang
Basuklin Syiemlieh
Berlin Nongkynrih
Bethesda Bareh
Binaki Lyngdoh Nongnong
Biswarup Bhattacharjee
Darihun Thabah
Doltisha Mawlong
Evabanisha Shabong
Ibanrishisha Kharkongor
Jangseng Nongrum
Kallol Kumar Bagchi
Manosha Kurbah
Marjanai Wendy Nongkynrih
Marvellous Kurbah
Marylyne Nongsap
Mary Favina Iawphniaw
Medaaishisha Hynniewta
Phibansara Mary Mawlieh
Prem Shankar Srivastav
Rachel M. Nongdhar
Rista Sari
Roiky Paswet
Sandipon Ghosh
Santosh Kumar Yadav
Sayon Mukhopadhyay
Shalbest M Myllemngap
Sujit Kumar
Wanshanlang Nongspung Giri

Note:

1. The dates of examination of the above candidates will be intimated in due course.
2. It is also informed that the applications of other applicants, who have applied for the post of Stenographer Grade-I but have been found ineligible, have been rejected. The list of such applicants with reasons for rejection has been notified in the notice board of the High Court of Meghalaya.

D. Meetei
REGISTRAR GENERAL